

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT- I, MUMBAI**

**SPECIAL BENCH**

Item 38

**IA 2315/2022 IN C.P. (IB)/3796/(MB)/2019**

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **Ruptub Solutions Private Limited V/s  
Panoramic Holidays Limited**

*Appearance (via video-conference):*

IRP : RASHMI GANGWAL

For the Operational Creditor : Adv. Fatima Fernandes i/b Samvad  
Partners

Sections 19(2) & 9 of the IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 20.12.2022, for further consideration and hearing.

**Sd/-**

MANOJ KUMAR DUBEY  
Member (Technical)

Vedant Kedare

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)